

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3970**  
(TO BE ANSWERED ON 06.04.2023)

**LATERAL RECRUITMENT SCHEME**

**3970 SHRI AYODHYA RAMI REDDY ALLA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has conducted an evaluation of the Lateral Recruitment Scheme (LSR) vis-a-vis recruitment through Civil Services and other examinations, if so, the details thereof and if not, the reasons therefor;
- (b) whether the recruitment through LSR is in addition to the promotions given to the traditional recruits through Civil Services and other examinations, if so, the details thereof, if not, the reasons therefor; and
- (c) the proportion in which the vacancies at the Joint Secretary and Director Level are divided amongst traditional recruits and lateral entrants?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): Lateral recruitment provides for appointment of persons for specific assignments in the Government, keeping in view their specialized knowledge and expertise in the domain area. The selection is undertaken by the Union Public Service Commission (UPSC), on the basis of transparent process, inviting applications through open advertisement. Under lateral recruitment, candidates are appointed on deputation/contract basis, for a period of 3 years.

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